

Trivandrum International Health Services Private Limited (Under Liquidation)  
Ulloor, Trivandrum

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016 - Financial Creditors  
Liquidation Commencement Date : 02-06-2022; Claims as on 10-07-2022

Sl No.	Form No.	Name	Address	E mail id	Date of Receipt of claim	Claimed Amount			Admitted Claim			Security Details/Remarks
						Principal (₹)	Interest (₹)	Total (₹)	Principal (₹)	Interest (₹)	Total (₹)	
1	C	Kerala Financial Corporation	Branch Office, Vellayambalam, Thiruvananthapuram 695033	<a href="mailto:kym@kfc.org">kym@kfc.org</a>	10-07-2022	20,00,00,000	41,18,70,317	61,18,70,317	20,00,00,000	41,18,70,317	61,18,70,317	1) 105 Cents of land in Re-Sy Nos.588/25, 588/26 of Ulloor Village, Thiruvananthapuram Taluk Valued at Rs.8,40,00,000/- 2) 11195 M2 Building valued at Rs.36,08,00,000/- 3)Machinery Furniture and Equipments valued at Rs.25,50,00,000/- 4) 1 Acre 27 Cents of land in Re-Sy Nos.530/35-2,530/33,530/37,529/3-2,529/13-1,529/3-1,529/14,530/3,530/28,530/6,530/5,530/8,530/9,530/34,530/35,530/17,530/16 of Atripra Village, Thiruvananthapuram Taluk Valued at Rs.13,64,00,000/- ( On Paripassu in proportion to the debt with SBI and Dhankotam Bank)
2	C	State Bank of India	Stressed Assets Management Branch, 7th Floor Vankarath Towers, Palairvattom - Bye Pass Junction, Emakulam, Cochin 682024	<a href="mailto:sbi15632@sbi.co.in">sbi15632@sbi.co.in</a>	10-07-2022	17,54,34,820	28,43,22,233	45,97,57,053	17,54,34,820	28,43,22,233	45,97,57,053	<b>Primary Security</b> 1)First Charge (Hypothecation) over the entire current assets including Stock of medicines,consumables and receivables of the Company 2) Charge over the entire fixed assets of the Company including Plant and Machinery , valued at Rs 15.82 crores as on 02.08.2019. 3)Corporate Guarantee executed by M/S Trivandrum Medical Speciality Services Ltd. 4)Personal Guarantee of Dr.Bharat Chandran, Adv.P.A. Ahmed and Dr.Asha Latha Nair. <b>Collateral Security</b> 1. 100 cents of land in Sy.No.1304 Re. Survey No. 588/6 of Ulloor village, Thiruvananthapuram Taluk, Thiruvananthapuram District and all improvements, buildings and structures and covered by Sale Certificate No. 3855/2008 dated 15.09.2008 in Ulloor village in the name of TBISL. 2. 2.53 acres of land in Re. Sy. No. 588/26 of Ulloor village, Thiruvananthapuram Taluk, Thiruvananthapuram District and all improvements, buildings and structures and covered by Sale deed No.3010/2010 dated 06/10/2010 of SRO Patton, in the name of Trivandrum International Health Services Ltd. 3. Sub Lease of 80 cents of land in Re. Sy. No. 588/6 of Ulloor village, Thiruvananthapuram Taluk, Thiruvananthapuram District and all improvements, buildings and structures and covered by Lease Deed No. 2456/2010 of SRO Patton dated 18.08.2010, in the name of Trivandrum International Health Services Ltd
3	C	Dhanlaxmi Bank	Fort Branch, 2nd Floor, Karimpanal Arcade, Fort, Thiruvananthapuram, Kerala -695023	<a href="mailto:DB_fortvms@dhanbank.co.in">DB_fortvms@dhanbank.co.in</a> <a href="mailto:cutvms@dhanbank.co.in">cutvms@dhanbank.co.in</a>	10-07-2022	8,13,86,272	12,41,72,860	20,55,59,132	8,13,86,272	12,41,72,860	20,55,59,132	A. Hypothecation of stocks of medicines, receivables and entire current assets of the company, present and future. (Paripassu charge with State Bank of India ( erstwhile SBT) and Kerala State Financial Corporation (KFC), where KFC has only second charge on current asset of the Company) B. Hypothecation of entire fixed assets of the company, present and future ( Paripassu charge with State Bank of India ( erstwhile SBT) and Kerala State Financial Corporation (KFC) C. All that piece of parcel of land having a total extent of 106.25 cents comprising of 100 cents in Re. Sy.No.588/25covered by Sale Deed No. 3885/2008 dated 15.09.2008 and 6.25 cents in Re.Sy. No.588/23 of Ulloor village covered by Sale Deed No. 3010/2010 dated 06.10.2010 of SRO Patton together with all improvements, buildings and structures in the name of Corporate Debtor. (Paripassu charge with State Bank of Travancore (erstwhile SBT) and Kerala Financial Corporation). D. All that piece and parcel of land having a total extent of 80 cents in Re Sy.No.588/6 of Ulloor Village, Trivandrum Taluk, Trivandrum District together with all improvement, building and structures covered under Lease Deed No.2456/2010 of SRO Patton dated 18.8.2010 in the name of Corporate Debtor (Paripassu charge with State Bank of India (erstwhile SBT) and Kerala Financial Corporation). E. All that piece and parcel of land measuring 124 cents of land in Re.Sy.No.530/17,530/13,1,530/14,530/19,530/17
Total						45,68,21,092	82,03,65,410	1,27,71,86,502	45,68,21,092	82,03,65,410	1,27,71,86,502	